

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:4576
ANSWERED ON:20.08.2010
DEVELOPMENT OF RENEWABLE ENERGY SOURCES
Reddy Shri K. Jayasurya Prakash

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the criteria set for granting Central Financial Assistance/loans to the State Governments for the development of renewable energy sources in the country;
- (b) whether the Government has granted Rs. 15000 crore to various States for development of renewable energy sources; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a): Proposals for grant of central financial assistance (CFA) under the Ministry's schemes/programmes are received on an ongoing basis through State Governments / designated State Nodal Agencies. These proposals are considered and approved, if found in line with the provisions of the schemes / programmes, subject to budget provisions.

(b)&(c): No, Madam. However, out of the total budgetary allocation of Rs.4,000 crore to the Ministry for the 11th plan period, Central Financial Assistance totaling Rs. 1,489 crore has been provided for development of renewable energy sources in different States till 30.6.2010. State-wise details thereof are given in Annexure.